

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)

From..... RAJAWA (210)..... Constituency (Name of the Constituency)

I, Dr. ASHOK KUMAR SINGH (name of the candidate) wife of VISHWANATH SINGH
aged 64 years, residing at RASHMITHUR P. RAMCHANDRA DAT EAST CHAMPARAN
(mention full postal address) - (Mention full postal address)

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate of (a) BJP (name of the political party) or am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income-tax return :-

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>SELF HUF</u>	<u>AMVPS134K</u>	<u>2014-15</u>	<u>43470640</u>
2.	Spouse- <u>WIFE</u>	<u>AAZHA466A</u>	<u>2014-15</u>	<u>11394500</u>
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 2b):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

Dr. Ashok Kumar Singh

(5) That I give herein below the details of (a) assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Shares/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

As on 31-12-2015

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	134820.00	121500.00	390840.00		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	647683.25		1929992.19		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	130000.00		400000.00		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC Policies 523405013 537720929 Surrenderable 571685.00	Nil	Nil		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Alfa Romeo 164 3192 Rs 210000.00 PVR 99 Foundation RA-01PC 42142 1805000.00	Nil	Nil		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Datta - 12.00g Val - 31200	Guzelshah 247000	Govd 13.6g Val 34000		

Any other assets such as value of
claims/interest

Mobility - 5000

Reflex - 6000

(ix) Gross Total value

2. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	<u>Commercial Buildings</u> (including apartments) - Location(s) - Survey number(s) Built up Area (Total measurement in sq. ft.)					

	✓ Inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

Details as per Sheet attached

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan			Self PUNJAB NATIONAL BANK 193539702		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability					
	Grand total of liabilities					
(1)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

a. Self.....MCA & AGRICULTURIST

b. Spouse.....HOMEMAKE

(8) My educational qualification is as under: MBBS, RANCHI UNIVERSITY 1999

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. <u>DR AJAY KUMAR SINGH</u>
2. Full postal address	<u>CHIL. RAGHUNATHPUR, P. RAMCHANDRA</u> <u>POST - EAST CHANDRABAR</u>
3. Number and Name of the constituency and state	<u>PARAUL - 010</u>
3. Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>BHARTIYA JANTA PARTY</u>
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

(a) Total number of Pending cases where the court (a) have taken cognizance					
5. PART of		Year for which last Income Tax Return filed		T. No. for filing	
(a) Candidate		FY 2014-15		439706-2	
(b) Spouse		NIL		NIL	
(c) Dependents		2014-15		177945-11 (Govt. Job Agt.)	
6. Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II
A.	Movable Asset (Total value)	36038725	96800	27537239	
B.	Immovable Asset				
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)				
(ii)	Approximate Current Market Price of Asset (Total Value)			19650000-0	
7. Liabilities					
(i)	Government dues (Total)				
(ii)	Loans from Bank, Financial institutions and others (Total)	-		1935000	
8. Highest educational qualification:					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 201.....

Ajay Kumar Singh
 DEPONENT

Note: 1. Affidavit should be filed latest by 2.40 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information in regard to any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

INFORMATION ABOUT DETAILS OF MOVABLE ASSETS 31.12.2018

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DEPOSITS WITH BANK (SELF)

STATE BANK OF INDIA, SECRETARIATE Branch, Patna 10839462141

DEPOSITS WITH BANK (HUF)

PNB, KANAUJ 4108000100012540

STATE BANK OF INDIA, KANAUJ 10973184485

INDIAN OVERSEAS BANK KANAUJ 5417

TOTAL

6676883.05
524192.46
795411.13
604289.00
1923892.59
2971575.64

SELF

SBI Life Insurance

HUF

Deposits with Bajaj Allianz Life Insurance

Deposits with Life Insurance MF

TOTAL

1500000.00
3000000.00
1000000.00
4000000.00
3500000.00

DETAILS OF INSURANCE POLICIES

SELF

POLICY NO. 533405013

HUF

POLICY NO. 539729929

Surrender Value

TOTAL

571686.00
371686.00

Ajay Kumar Singh

DR. RAJ KUMAR SINGH

S/O. SHRI VISHWANATH SINGH

DETAILS OF AGRICULTURAL LAND

INFORMATION ABOUT DETAILS OF IMMATERIAL ASSETS 31.12.2018

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal - Ramgarhwa	171	583	0-10-0	
2	Village Raghunathpur, Anchal - Ramgarhwa		3246	0-0-08	
3	Village Raghunathpur, Anchal - Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal - Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal - Ramgarhwa		574	0-3-14	
6	Village Raghunathpur, Anchal - Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal - Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal - Ramgarhwa	49	577	0-13-04	
9	Village Raghunathpur, Anchal - Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal - Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal - Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal - Ramgarhwa	47	3284	0-7-14, 25	
13	Village Raghunathpur, Anchal - Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal - Ramgarhwa	172	3286	0-4-10	
				5-07-11, 25	14950000.00

DETAILS OF NO-AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal - Ramgarhwa	434	2803, 2804	0-10-0	15000000.00

RESIDENTIAL BUILDING

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal - Ramgarhwa	68	1357	0-0-11	22000000.00

FLATS IN APARTMENTS

SL. NO.	LOCATION	FLAT NO.	C. MARKET VALUE
1	MATESHWARY APARTMENT VISHWESHARAJA NAGAR, DANAPUR	405	35000000.00
2	MATESHWARY APARTMENT VISHWESHARAJA NAGAR, DANAPUR	404	27000000.00
			60000000.00
			24000000.00

Right to Buy